# IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

### **BEFORE**

# HON'BLE SHRI JUSTICE PRANAY VERMA ON THE 30<sup>th</sup> OF JANUARY, 2023

## WRIT PETITION No. 1027 of 2023

# **BETWEEN:-**

GHANSHYAM PATEL S/O SHRI JAYRAMDASJI PATEL, AGED ABOUT 61 YEARS, OCCUPATION: JOURNALIST C-4/2 RAVINDRA NAGAR, OLD PALASIA. DISTRICT INDORE (MADHYA PRADESH)

....PETITIONER

(SHRI VEER KUMAR JAIN - SR. COUNSEL WITH SHRI GAGAN BAJAD - ADVOCATE)

### **AND**

- 1. THE STATE OF MADHYA PRADESH HOME DEPARTMENT THROUGH THE PRINCIPAL SECRETARY VALLABH BHAWAN DISTRICT BHOPAL. (MADHYA PRADESH)
- 2. COLLECTOR AND DISTRICT MAGISTRATE KOTHI PALACE, UJJAIN (MADHYA PRADESH)
- 3. SHRI ASHISH SINGH OCCUPATION: COLLECTOR DISTRICT UJJAIN (MADHYA PRADESH)
- 4. SUPERINTENDENT OF POLICE S.P. OFFICE, UJJAIN (MADHYA PRADESH)
- 5. STATION HOUSE OFFICER POLICE STATION, CHIMANGANJ MANDI, UJJAIN (MADHYA PRADESH)
- 6. STATION HOUSE OFFICER POLICE STATION KOTWALI, UJJAIN (MADHYA PRADESH)
- 7. STATION HOUSE OFFICER POLICE STATION, JIWAJI GANJ, UJJAIN (MADHYA PRADESH)

....RESPONDENTS

This petition coming on for admission this day, the court passed the following:

### **ORDER**

This petition has been filed for modification of the order dated 19.01.2023 passed in Writ Petition No. 1027 of 2023 only in so far as it relates to the direction for the petitioner to appear before the Investigating Officer.

It is submitted that after passing of the said order petitioner met with an accident and could not appear before the Investigating Officer as directed and shall appear on such date as may be directed.

In the available facts of the case, it is directed that the petitioner shall appear before the Investigating Officer on 27.03.2023. The remaining terms of the order shall remain intact.

With the aforesaid directions, the writ petition stands disposed off.

Certified copy as per rules.

सत्यमेव जयते

(PRANAY VERMA) JUDGE

rashmi